

Notice dtd. 25.5.93
served on applicant on
dt. 29.5.93

103

Rejoinder of Applicant
recd. on 27.7.93
(4 copies)

mt

(9)
Date: 14.9.93

Heard applicant in
person, Mr. M. G. Bhargade
advocate for the respondents.

Judgment dictated
in the open court.

b. Lawrence
(USHASAVARA) (M. S. DESHPANDE)
M. A. J. V.C.

7